

FIR No. 181/13
PS: Shakar Pur
U/s: 420/176 IPC

04.01.2021

Present application is received from the taken up today on receipt of order of Ms. Aakanksha Vyas, Ld. MM-05(East) vide order dated 04.01.2021.

Present: Ld. APP for the State.

Order perused.

As observed in order dated 04.01.2021 of Ms. Aakanksha Vyas, Ld. MM-05(East), present application be sent to the court of Ms. Renu Choudhary, Ld. MM(East) exercising jurisdiction over PS Laxmi Nagar in accordance with law for 05.01.2021 at 2:00 PM.

Copy of this order be given to the Ld. LAC for the applicant and the same be uploaded on the Delhi District Court Website.

Copy of this order be also sent to the Jail Superintendent concerned.

(Preeti Agarwala)
Duty MM(E)/ KKD Courts Delhi
04.01.2021

FIR No. 494/2020
PS: Shakar Pur
U/s: 420/406/120-B IPC

04.01.2021

Present application is received from the taken up today on receipt of order of Ms. Aakanksha Vyas, Ld. MM-05(East) vide order dated 04.01.2021.

Present: Ld. APP for the State.

Order perused.

As observed in order dated 04.01.2021 of Ms. Aakanksha Vyas, Ld. MM-05(East), present application be sent to the court of Ms. Renu Choudhary, Ld. MM(East) exercising jurisdiction over PS Laxmi Nagar in accordance with law for 05.01.2021 at 2:00 PM.

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(Preeti Agarwala)
Duty MM(E)/ KKD Courts Delhi
04.01.2021